

पंजाब स्थिति

727. श्री जगदम्बी प्रसाद यादव : क्या गृह मंत्री यह बताने को कृपा करेंगे कि :

(क) पंजाब में राष्ट्रपति शासन लागू किए जाने के बाद से 15 अप्रैल, 1984 तक उस राज्य में आन्दोलन-कारियों द्वारा कितने व्यक्ति मारे गए और उनमें से सरकारी कर्मचारी तथा राजनीतिक कितने-कितने थे ;

(ख) इनमें से कितने लोगों को क्षति पूर्ति दी गई और क्षतिपूर्ति देने का आधा कया है ; और

(ग) कितने लोगों को क्षतिपूर्ति नहीं दी गई और उसके क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री पी. वेंकटसुब्रह्मण्यम्) : (क) से (ग) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

Jogiwala Railway Station set on fire in Punjab

727-A SHRI CHIMAN BHAI MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Jogiwala rail station was set on fire; and
(b) if so, what are the details in this regard;

(c) whether Government's attention has been drawn to a news item appearing in the Indian-Express on the 21st April, 1984 captioned "Rail station set on fire near Jalandhar";

(d) if so, what are the details thereof;

Previously Unstarred Question 563, transferred from 2nd May, 1984. 372 RS—7

(e) what is the estimated loss to railways as the result thereof; and

(f) what steps Government have taken to arrest the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (f) There was a case of arson at Jogiwala Railway station in the early hours of 20th April, 1984. Some records, equipment and the booking window and back door of the office were damaged.

Government have seen the press report referred to.

The loss suffered by the Railways is estimated to be about Rupees twenty-eight thousand.

A case has been registered in this connection and the matter is under investigation.

Agreement between the management and employees of Hindustan Photo Film Manufacturing Company

727B. SHRI R. RAMAKRISHNAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the management of the Hindustan Photo Film Manufacturing Company Limited, Ootacamund entered into any agreement recently with the representatives of the employees (Joint Council of Action);

(b) if so, what are the details thereof; and

(c) what are the reasons for not implementing the aforesaid agreement till date?

Previously Unstarred Question 956. transferred from 7th May, 1983.